

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2911
ANSWERED ON:15.03.2010
PREVENTION OF ALCOHOLISM AND SUBSTANCE DRUGS ABUSE
Lal Shri Kirodi ;Ray Shri Rudramadhab

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated, sanctioned and released to Non-Governmental Organizations (NGOs) under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse during each of the last three years and the current year, State-wise;
- (b) whether the said funds have been fully utilized by such NGOs;
- (c) if not, the reasons therefor alongwith the steps taken by the Government to ensure fully utilization of such funds; and
- (d) the cases of misuse of the said funds if any, identified by the Government alongwith the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) to (c) :- The details of funds sanctioned and released are given in the Statement in annexure. Further Grants are released to the NGOs only on production of audited accounts and utilization certificates of the grants already released to them earlier.
- (d) No cases regarding mis-utilization of funds have been established during the above period.